

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. Presently, there are six Regional Centres functioning. These are (i) Eastern Regional Centre (ERC), Kolkata, (ii) Northern Regional Centre (NRC), New Delhi, (iii) North-Eastern Regional Centre (NERC), Shillong, (iv) North-Western Regional Centre (NWRC), Chandigarh, (v) Southern Regional Centre (SRC), Hyderabad and (vi) Western Regional Centre (WRC), Mumbai.

As reported by the Indian Council of Social Science Research (ICSSR), these Regional Centres are the extended administrative arms of the organization.

(b) and (c) The Pay Commission Order dated 30th September, 2008 has stipulated that the orders for implementation of the revised pay structure are to be extended to those Autonomous Organizations whose pattern of emolument structure are identical to those of the Central Government employees. Further as per the order of the Ministry of Finance dated October 07, 2008, the recommendations of the Pay Commission are not automatically applicable to the autonomous bodies, and each case is to be examined individually. Sixth Central Pay Commission scales have not yet been implemented for the employees of the ICSSR Regional Centres.

#### **Wind power capacity**

2676. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the installed capacity of wind power in Andhra Pradesh and Telangana;
- (b) the number of such projects installed in the above States;
- (c) the details of power generated from installed capacity during the last ten years, year-wise; and
- (d) how the Ministry is supplementing the efforts of these States for generating more wind power?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The wind power installed capacity in Andhra Pradesh is 809.02 MW and in Telangana, it is NIL as on 30.07.2014.

(b) The number of wind power projects in Andhra Pradesh is 46 and in Telangana, it is NIL.

(c) The generation from wind power projects in last ten years is given in the Statement (*See below*).

(d) The Ministry is promoting wind power projects in the country including Andhra Pradesh and Telangana through private sector investment by providing fiscal and promotional incentives such as concessional import duty on certain components of wind electric generators, excise duty exemption to manufacturers. 10 years tax holiday on income generated from wind power projects is also available. Loans for installing windmills are available from Indian Renewable Energy Development Agency (IREDA) and other Financial Institutions. Technical support including wind resource assessment is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in potential states. The Ministry has announced a Generation Based Incentive (GBI) under which ₹ 0.50/unit generated from wind power projects is provided to the projects with a ceiling of ₹ 1.00 crore per MW.

***Statement***

*Year-wise generation from Wind Power Projects in Andhra Pradesh*

Year	Generation (Million Units)
2004-05	120.09
2005-06	108.48
2006-07	109.19
2007-08	96.51
2008-09	98.12
2009-10	114.07
2010-11	141.24
2011-12	274.01
2012-13	520.48
2013-14	1084.06

**Allocation for renewable energy sources**

2677. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government is proposing to increase the allocation of funds for renewable energy resources in comparison to that of the last year;

(b) if so, the details thereof;